

Ashok Kumar Agarwal
Insolvency Professional
IP Registration No. : IBBI/IPA-002
/IP-N00626/2018-2019/11898

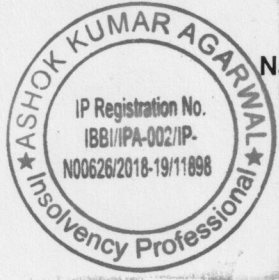
Ashwini- D/4
Neelachal Abasan Co-operative Society Limited
98 Rajdanga Gold Park, Kasba, E.K.T.
Kolkata 700 107
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In the matter :
Before
National Company Law Tribunal, Kolkata Bench, Kolkata
In
C.P. (IB) No. 980/KB/2018

Union Bank of India Financial Creditor
-vs-
P K S Limited Corporate Debtor

LIST SHOWING DETAILS OF OPERATIONAL CREDITORS / GOVERNMENT OF P K S LIMITED -THE CORPORAET DEBTOR (CIN: U63090WB1982PLC035099), NOW UNDER LIQUIDATION) AS ON 01.09.2022

Sl. No.	Details of Operational Creditors / Government	Claim Received (Amount in Rs.)	Claim Admitted (Amount in Rs.)
1.	The Commissioner of Customs (Exports)	1,35,30,438.00	1,35,30,438.00
2.	Employees' Provident Fund Organization	4,352.00	4,352.00
	Total	<u>1,35,34,790.00</u>	<u>1,35,34,790.00</u>



Name and Signature of the Liquidator

ASHOK KUMAR AGARWAL
Insolvency Professional
Liquidator appointed for P K S Limited

Date : 01.09.2022
Place : Kolkata

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